

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No.911/(MAH)/2017  
 CA No.

CORAM: Present: SHRI M.K. SHRAWAT  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)  
 )

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

NAME OF THE PARTIES: Precision Automation and Robotics India Ltd.  
 V/s.  
 KLT Automative and Tubular Products Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Shrawat Shrawat	John J. Shrawat Counsel	

ORDER

TCP No.911/ I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner and Respondent present.

For the parties have reported that settlement has been arrived at, they request time for filing consent terms, at their request, list this matter on 16.10.2017 for filing consent terms.

Sd/-

**V. NALLASENAPATHY**  
 Member (Technical)

Sd/-

**M. K. SHRAWAT**  
 Member (Judicial)